

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

73

C.P No. 46/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Mr. Dhirajlal L. Shah & Ors.

V/s.

M/s. Rajveer Lifestyles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Counsel Sidhanta

Counsel



Samantaram a/w

a/w client

Debjani ilb L.D. Shah Co.

KUNAL MEHTA a/w

Counsel



NIKHIL UPADHAYAY i/b

M/s Karga and Co.

ORDER

CP 46/241-242,244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)